

BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

SEVENTH REPORT

(Presented on 9.12.1998)

The Business Advisory Committee held a sitting on Tuesday, the 8th December, 1998.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion on the 30th Report of the erstwhile Commissioner for Scheduled Castes and Scheduled Tribes for 1989-91. | 4 hours |
| (2) The Delhi Development Authority (Validation of Disciplinary Powers) Bill, 1998, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (3) The Explosive Substances (Amendment) Bill, 1998.
(Consideration and passing) | 2 hours |
| (4) The High Court and Supreme Court Judges (Conditions of Service) Amendment, Bill, 1998.
(Consideration and passing) | 2 hours |
| (5) The Coffee (Amendment) Bill, 1998.
(Consideration and passing) | 2 hours |
| (6) Discussion and voting on Supplementary Demands for Grants (General) for 1998-99. | 2 hours |

NEW DELHI;
December 8, 1998

Agrahayana 17, 1920 (Saka)

G. M. C. BALAYOGI,
Chairman
Business Advisory Committee.